143 Matters under Rule 377 JANUARY 28, 1980 Motion of Thanks on 144 President's Address

[Shri Niren Ghose]

From reliable sources it is learnt that there is a conspiracy afoot to take the Museum away from Calcutta. Naturally, such a step is bound to cause much public concern. On the top of this, the institution has been suddenly closed in the third week of December, without assigning any reason therefor. Even on the last day when the Museum was open, there were 800 visitors. This closure has created public concern. Besides, 250 employees have been thrown out of employment. There is a growing public demand that the Museum be opened forthwith. It is reported that Services of one employee has been terminated and 6 others put under suspension without putting forward any reason. Whatsoever. I, Therefore, demand that Victimisation, if any, of employees be revoked and any plan to take the Museum away from Calcutta be abandoned.

(ii) **Reported** Power Crizis in Blhar.

श्री चन्द्रवेव प्रसाद वर्मा (ग्रारा): ग्रध्यक्ष महौदय, मैं नियम 377 के ग्रधीन ग्रविलम्वनीय लोक महत्व के निम्नलिखित विषय का उल्लेख करना चाहता हूं:--

बिहार अभी भीषण विद्युत् संकट से गुजर रहा है, जिसकी जिम्मेदारी केन्द्रीय सरकार के उपर भी आती है। रेल मंतालय तथा ऊर्जी मंता-लय की ग्रापसी खींचातानी के कारण कोयले की - उपलब्धि में कमी एंव अलियमितता रहती है । ा जलतः विद्युत् उत्पादन में बाधा हो रही है । साथ ही बिहार विद्यत् बोर्ड एव भेल एक दूसरे पर विफलताओं का दोषारोपण करते आ रहे है। इस आपसी दोषारोपण के कारण बिहार की जनता वस्त है। कृषि चौपट होती जा रही है। किसानों में भंयकर स्रसंतोष है । उद्योगों, खासकर लघ उद्योगों की हालत बदरार होती जा रही है। यहां तक कि सस्पतालों में रोगियों का इलाज तथा आपरेशन भी नहीं हो पाता है। यतः शीघ्र ही बिहार में बिद्युषु संकट दूर करने हेतु रेल और उर्जा मंतालय आपसी खींचातानी को समाप्त करे।

12.47 hrs.

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ANNOUNCEMENT RES TIME OF ADJOURNMENT OF THE HOUSE ON 29-1-1980.

MR. SPEAKER: Members are aware that tomorrow, Beating Retreat function will be held. In order to enable Members to witness the Beating Retreat, I propose to adjourn the House at 4 p.m. tomorrow. I have discussed it with the leaders of parties and groups, and they have all agreed to it.

12.48 hrs.

MOTION OF THANKS ON THE PRESIDENT'S ADDRESS—Contd.

MR. SPEAKER: Now we proceed with the discussion on the Motion of Thanks. Now Mr. Charan Singh. But before Chaudhri Saheb takes the floor. I would like to point out that we have allotted time according to the number of Party members. Chaudhri Saheb has taken some time, and 8 minutes more are left. We have agreed, all of us, that we shall not have the sitting of the House after 2nd February. So, we have to work on that limited time. Please make your speeches accordingly, so that every Member of the party, whom soever you want to speak, may be able to do so.

SHRI JYOTIRMOY BOSU (Diamond Harbour): A submisison Sir, It has been the convention of the House that whenever leaders of the parties speak, they are given a little more time than what is strictly due to them.

MR. SPEAKER: Whatever is available, will be given. Mr. Bosu, I cannot give time, which is not in my hands. I have taken the consensus of the leaders and then I have decided. Now Chaudhri Saheb.